

- (x) The coal companies maintain close liaison with the State authorities.
- (xi) Committee/task forces has been constituted at different level (block level, sub-divisional level, district level, State level) at some of the subsidiaries of CIL to monitor different aspects of illegal mining.

Action against Modi Xerox Corporation

2806. PROF. ANIL KUMAR SAHANI: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) the details of action taken by CBI, Directorate of Customs and Excise and Directorate of Enforcement against Modi Xerox Corporation and its Directors for violation of the Prevention of Corruption Act, Indian Penal Code, Customs and Excise Act, Foreign Exchange Regulation Act/Foreign Exchange Management Act, etc.; and

(b) whether Government is still purchasing goods manufactured/marketed by such unethical company which bribe officers to sell their products and if so, the action taken to stop purchasing goods manufactured/Marketed by such companies?

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS (SHRI SALMAN KHURSHEED): (a) In the matter of M/s Modi Xerox Corporation (Presently named as Xerox India Limited) CBI apprised that on completion of the investigation of case No. RC-S18-2005-E-0008-EOU-IV and another case No. RC-S18-2006-E-0005-EOU-IV under section 420 of IPC and Section 8 of P.C. Act, 1988 were filed in the Competent Courts at Aurangabad and Pune respectively.

Directorate of Enforcement *vide* its letter dated 20.11.2009 submitted that enquiries conducted by their Delhi Zonal office in the matter have revealed that the Income Tax authorities searched the aforesaid company and the company has filed an application before the Income Tax Settlement Commission and had made various disclosures there, which are relevant for enquiries under FEMA, 1999.

(b) The Ministry does not deal with the purchases of goods manufactured/marketed by the companies.

Linking capitals of North-Eastern States

†2807. SHRI SHREEGOPAL VYAS: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the status of linking capitals of North-Eastern States to main lines by rail, road and air routes;

(b) the reasons for not providing these services as yet and the impact it has had on the development; and

†Original notice of the question was received in Hindi.